

and was withdrawn on February 23, 1986. The teaching time lost due to the strike is being made up by rescheduling the academic calendar under which the classes will continue till May 1, 1986 instead of March 22, 1986 as envisaged originally.

Teachers and students resort to strikes to press various demands from time to time. The UGC has suggested to the Central Universities that they should establish adequate machinery for the redressal of grievances of students and employees. Some of the Central Universities have set up such grievance redressal machinery.

[English]

Enquiry report on Cannanore-Ernakulam Express Train Accident

4355. SHRI K.V. SHANKARA GOWDA:

SHRI B.V. DESAI :

SHRI MULLAPPALLY RAMA-
CHANDRAN :

SHRIMATI GEETA MUKHERJEE:

SHRI VISHNU MODI :

SHRI SHANTI DHARIWAL :

Will the Minister of TRANSPORT be pleased to state :

(a) whether the report on the enquiry into the Cannanore-Ernakulam Express train accident between Tellicherry and Mahe Stations on Southern Railway has been received ;

(b) if so, the findings of the enquiry ;
and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Preliminary Report of the Commissioner of Railway Safety has since been received.

(b) As per his provisional finding, it was purely an accidental occurrence, due to fireworks having been strung across in rows on bamboo poles just 3 meters from the toe of the railway embankment, and a large crowd of spectators suddenly retreating to the

railway track, due to simultaneous ignition of all rows of crackers of very high intensity and deafening noise. No railway servant or the Railway administration has been held responsible by him for this purely accidental occurrence.

(c) The Commissioner of Railway Safety has recommended that State Government should ensure that during festivals display of firework should not be allowed to be done within 100 metres of the railway track.

Installation of Instrument Landing Facilities

4356. SHRI K.V. SHANKARAGOWDA: Will the Minister of TRANSPORT be pleased to state:

(a) the total expenditure involved in installing the instrument landing facilities at various airports in the country; and

(b) when this instrument is likely to be installed?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) In the 7th Five Year Plan, Instrument Landing facilities are planned to be provided at Agartala, Ahmedabad, Amritsar, Bhopal, Gauhati, Imphal, Jaipur, Jammu, Kanpur, Lucknow, Mohanbari, Patna and Varanasi airports at an estimated cost of Rs. 12.66 crores.

(b) The work relating to installation of Instrument Landing Systems at Ahmedabad, Gauhati and Lucknow airports is in progress and is likely to be completed by March, 1987. Installation of equipment at the remaining 10 airports will be taken up in phases, commencing from April, 1986.

Allocations for Rapid Transit system Schemes in Tamil Nadu and Karnataka

4357. SHRI K. V. SHANKARAGOWDA: Will the Minister of TRANSPORT be pleased to state:

(a) whether the Tamil Nadu Government had pressed the Centre for increased allocation of funds in the Railway Budget for the on-going mass rapid transit system scheme in Madras city;

(b) whether the Government of Karnataka has also asked for more funds for the transport scheme in the State; and

(c) if so, the reaction of the Union Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The State Government has been pressing for undertaking the project for providing a rail rapid transit system and suburban services for Bangalore.

(c) Allocation of funds for the MRTS have been made within the limitation imposed due to constraint of resources.

Regarding RTS for Bangalore, Metropolitan Transport Project (Railways) Madras had carried out a feasibility study for provision of Rail Rapid Transit System and suburban services for Bangalore city at the instance and cost of the Karnataka State Government. The report and the estimate for the project has been forwarded to State Government. The State Government has been advised to obtain the clearance of planning Commission for the execution of the project with provision of funds outside normal Railways plan with dividend free liability.

Railway Accidents due to Human Failure

SHRI K. V. SHANKARAGOWDA: Will the Minister of TRANSPORT be pleased to state the percentage of railway accidents caused by human failure during 1985-86?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): During April 1985, to February 1986, the percentage of train accidents due to failure of Railway staff is about 63%, and about 9% is due to failure of persons other than railway staff.

Ban on Use of Medicines Containing Oxyphenbutazone and Phenylbutazone

4359. SHRI SHANTI DHARIWAL:

SHRI VISHNU MODI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:-

(a) whether Government are aware of reports that thousands people have died in the world due to use of medicines containing Oxyphenbutazone and Phenylbutazone or their combination with other drugs;

(b) whether it is a fact that there are a number of medicines such as Oxalgin, Esgipyrin Flammer, Reparil, Parazoidin Tromagesi, Zolandin based on these drugs being marketed in our country; and

(c) if so, the reasons why these products have not been withdrawn so far?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) Government have information about thousands of people having died due to the use of medicines containing Oxyphenbutazone and phenylbutazone or their combinations. However, according to WHO information, use of preparations containing Oxyphenbutazone and phenylbutazone have been withdrawn in some countries due to reported adverse drug reactions resulting in some deaths. Some other countries have restricted its usage to the treatment of ankylosing spondylitis and gouty arthritis.

(b) Yes, Sir.

(c) Having considered their usefulness, Experts have restricted the usage of these drugs in India to the treatment of ankylosing spondylitis and gouty arthritis only.

Involvement of Voluntary Organisations in Non-Formal Education in Educationally Backward States

4360. SHRI R. P. DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of voluntary organisations which have so far been involved in the setting up of Centres for Non-formal Education in all the nine educationally backward States;

(b) the number of students enrolled, the percentage of dropouts and the amount spent on these centres during the Sixth Plan period;